

MR. CHAIRMAN: Go on.

SHRIMATI VIOLET ALVA: We are considering the case. In the meanwhile there is an Office Memorandum from our Ministry by which we have dropped the word "communal" and used the word "special" instead.

**PAYMENT OF DEARNESS ALLOWANCE TO
PRIMARY SCHOOL TEACHERS**

*392. SHRI MAHESWAR NAIK: Will the Minister of EDUCATION be pleased to state:

(a) whether primary school teachers in the Union Territories are entitled to dearness allowance at the rates admissible to other Government employees in similar pay scales;

(b) if so, since when they are entitled; and

(c) if the answer to part (a) above be in the negative, whether there is any proposal under Government's consideration in this connection?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (c). A statement is laid on the Table of the Rajya Sabha.

STATEMENT

(a) Teachers in Government primary schools in Union territories are entitled to dearness allowance at the rates admissible to other Central Government employees.

(b) *Delhi and Andaman and Nico-bar Islands*.—From the same date as admissible to other Central Government employees.

Manipur, Tripura and Himachal Pradesh.—From the date of integration in Indian Union.

Laccadive, Minicoy and Amindivi Islands.—From the date it became Union Territory.

(c) Does not arise.

SHRI MAHESWAR NAIK: May I know whether facilities of giving dearness allowance to primary teachers employed under the local authorities exist?

DR. K. L. SHRIMALI: The information is given in the Statement.

SHRI MAHESWAR NAIK: May I know whether the State and local authorities are affording facilities of dearness allowances to primary teachers?

DR. K. L. SHRIMALI: It varies from place to place—Delhi, Tripura, Manipur and so on. For the information of the hon. Member I may place the full statement on the Table of the House. If he wants any further information, I will be very glad to supply it.

SHRI MAHESWAR NAIK: May I know whether the Central Government have any scheme whatsoever to bring about uniformity in respect of the payment of dearness allowance to the primary school teachers?

DR. K. L. SHRIMALI: That is my effort. I want to see, as far as possible, that there is no difference regarding the scales of salaries between the Government and private schools. At present, there are certain differences and I am giving instructions to the Delhi Administration to make the scales uniform, as far as possible.

**ACQUISITION OF LANDS FOR MILITARY
FARM, NAMKURN**

*393. SHRI T. BODRA: Will the Minister of DEFENCE be pleased to state:

(a) the total area of lands acquired for the Military Farm, Namkurn in the District of Ranchi in Bihar; and